



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

25/11/2019

C.P./260/3/2012

O.A./260/609/2010

G BEHERA

-V/S-

M PRASHER

ITEM NO:33

FOR APPLICANTS(S) Adv. : Mr.T.Rath

FOR RESPONDENTS(S) Adv.: Mr.S.Behera

Notes of The Registry	Order of The Tribunal
	Heard both the learned counsels.
	Learned counsel for the applicant submits that he does not want to press the contempt application.
	Learned counsel for the respondents submits that SLP filed before Hon'ble Apex Court has been allowed vide order dated 8.11.2019. He undertakes to file a copy of the said order.
	Accordingly contempt petition is dropped and notices discharged.
	Copy of this order be handed over to both the learned counsels.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

I.Nath

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